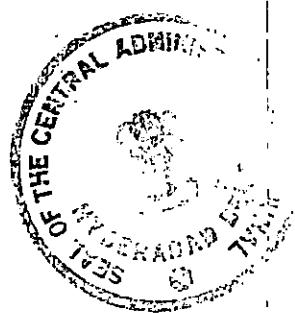


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 354/99

DATE OF ORDER : 04.03.1999.



Between :-

M.Srimanthini

And

... Applicant

1. The General Manager, Ordnance Factory Project, Yeddumailaram, Medak, Medak District.
2. The District Employment Officer, District Employment Exchange, Sangareddy, Medak District.

... Respondents

Counsel for the Applicant : ✓ Shri C. Prabhu

Counsel for the Respondents : Shri P. Phalgun Rao, CGSC
Shri P. Naveen Rao, for R-2

CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

.... 2.

O R D E R

(Per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

--- --- ---

Heard the learned counsel for the rival parties.

2. The applicant's main grievance is that he has not been permitted to appear at the examination which may be held in very near future for the post of "Lower Division Clerk" in the office of Respondent No.1 on the ground that his name has not been sponsored by the Employment Exchange. It is a well settled law that no candidate should be disallowed from appearing at the interview/test merely because ~~the~~ his name has not been sponsored by the Employment Exchange provided he satisfies the basic eligibility criteria.
3. It is therefore, hereby directed that the Respondent No.1 shall allow the applicants to appear at the interview/examination irrespective of the fact whether or not they have been sponsored by the Employment Exchange provided he (applicant) satisfies the basic eligibility criteria.
4. The O.A. is disposed of accordingly. No order as to costs.

D.H.
(D.H.NASIR)
Vice-Chairman

Dated: 4th March, 1999.
Dictated in Open Court.

Amrit
u-381

av1/

C.C. *l* *l*

1st and 2nd Court.

9/3/99

Copy to:

1. HDHNJ ✓
2. HHRP M(A)
3. HDSJP M(J)
4. D.R. (A) ✓
5. SPARE

Typed By
Compared by

Checked by
Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR: ✓
VICE - CHAIRMAN

THE HON'BLE H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESHWAR:
MEMBER (J)

DATED: 4-3-99

ORDER/JUDGMENT

~~H.A./R.A/C.P.NO.~~

IN

O.A.NO : 354/99

~~ADMITTED AND INTERIM DIRECTIONS
ISSUED.~~

~~ALLOWED~~

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS~~

(8 copies)

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
प्रेषण / DESPATCH

- 3 " 17 1999

केन्द्रीय प्रशासनिक अधिकारण
HYDERABAD BENCH